

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2000.

15.52 hrs.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973. "

The motion was adopted.

SHRI A.P. JITHENDER REDDY : Sir, I introduce the Bill.

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